

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No. 60/2007 in OA 643/2004

New Delhi this the 25th day of September, 2007

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) Hon'ble Mrs. Neena Ranjan, Member (A)

Smt. Anita Gupta T.V. Producer Grade- II, R/0 B-1/26, Vasant Vihar, New Delhi.

.. Applicant

(Present: Husband of the applicant)

VERSUS

- Prof. Dr. Krishan Kumar,
 Director,
 Appointing Authority,
 National Council of Educational Research
 And Training, Sri Aurobindo Marg,
 New Delhi-110016.
- Prof. Dr. G. Ravindra, Joint Director (Council), NCERT, Sri Aurobindo Marg, New Delhi-110016
- Mr. S.C. Kanthia,
 Secretary, NCERT
 Sri Aurobindo Marg, New Delhi-110016

. Respondents

(By Advocate Ms.Deepa Rai proxy for Shri R.K. Singh)

ORDER (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J):

Counsel for respondents pointed out that by an order dated 17.4.2007 in WP(C) 1293/2007 further proceedings in Contempt case has been stayed. A copy of the order is given to us and it is submitted that the matter is coming up for hearing on 11.8.2007. ... Through 2008.

 In the above circumstances, it may not be necessary for us to keep the matter pending even sine-die. Interest of justice would be served if



liberty is given to the applicant to move appropriately if found necessary.

Application is therefore, closed with liberty. Respondents are discharged.

Mayan (Mrs. Neena Ranjan) Member (A)

(M. Ramachandran) Vice Chairman (J)

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